

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1030**

TO BE ANSWERED ON THE 24th JULY, 2018/SHRAVANA 2, 1940 (SAKA)

SURRENDER-CUM-REHABILITATION OF MILITANTS

1030. SHRI GANESH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has been implementing a scheme for Surrender-cum-Rehabilitation of Militants in the North-East and Jammu & Kashmir (J&K);

(b) if so, the details thereof along with the funds utilised in this regard and the details of Surrenderees since 2009, year wise;

(c) whether any new scheme has been introduced/launched in this regard during the last few years, if so, the details thereof and the funds allocated/utilised thereunder; and

(d) the details of the amount paid to surrenderees and immediate grant kept in a bank during each of the last three years and the current year, beneficiary-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI KIREN RIJIJU)

(a) to (d) : Yes Madam, Government of India is implementing a Scheme for Surrender-cum-Rehabilitation of Militants in the North-East.

(i) The objective of the Scheme is to wean away the misguided youth who have strayed into the fold of militancy and bring them to the mainstream.

(ii) After the revision of Surrender-cum-Rehabilitation Scheme from 1st April, 2018 surrenderees are paid monthly stipend not exceeding Rs.6000/-, for a period of 36 months and an immediate grant of Rs.4.0 lakhs kept in a bank in the name of each surrenderee as fixed deposit for a period of 3 years. The one-time grant money can be withdrawn by the surrenderees after 3 years subject to good behavior and utilized as collateral security/margin money against loan to be availed by the surrenderee from the bank for self-employment.

(iii) Persons eligible under the scheme are initially lodged in a Rehabilitation camp where they are trained in a trade/vocation of their liking or befitting their aptitude.

(iv) Number of extremists surrendered from 2009 till 30th June, 2018 are as follows:-

S. No.	Year	No. of Surrenderees
1.	2009	1109
2.	2010	846
3.	2011	1122
4.	2012	1195
5.	2013	640
6.	2014	965
7.	2015	143
8.	2016	267
9.	2017	130
10.	Till June 2018	143

(v) No new scheme has been introduced. However, the scheme was revised recently which became effective w.e.f. 1st April, 2018.

(vi) Amount reimbursed under Surrender-cum-Rehabilitation Policy for last 3 years is as follows:

Period	Rehabilitation Package (in lakhs)	Stipend (in lakhs)
2014-15	473	542
2015-16	77	.07
2016-17	54	57

(vii) In Jammu and Kashmir the Rehabilitation Scheme is being implemented by the State Government.